

English versions) published in Notification No. G.S.R. 454(E) in Gazette of India dated the 7th October, 1996, under sub-section (3) of section 40 of the protection of Human Rights Act, 1993, together with a corrigendum thereto published in Notification No. G.S.R. 563 (E) (Hindi and English versions) dated the 11th December, 1996.

[Placed in the Library. See No. LT-1081/96]

**Notification under sub-section (3) of section 109 of the Multi-state Cooperative Societies Act, 1984 and Annual Report of Indian Council of Agricultural Research, New Delhi for the year 1995-96 etc.**

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table-

- (1) A copy of the Multi-State Cooperative Societies (Privileges Properties and Funds, Accounts, Audit, Winding up and Execution of Decrees, Orders and Decisions) (Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 148(E) in Gazette of India dated the 25th March, 1996, under sub-section (3) of section 109 of the Multi-State Cooperative Societies Act, 1984, together with a corrigendum thereto (in English version only) published in Notification No. G.S.R. 329(E) dated the 23rd July, 1996.

[Placed in the Library. See No. LT-1082/96]

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1994-95 together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in the Library. See No. LT-1083/96]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited,

Mumbai, for the year 1995-96, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 1995-96.

[Placed in the Library. See No. LT-1084/96]

- (6) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 —
    - (a) (i) Review by the Government of the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1994-95.
    - (ii) Annual Report of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in the Library. See No. LT-1085/96]
- (b) (i) Review by the Government of the working of the Kerala Agro Industries Corporation Limited, Thiruvanthapuram, for the year 1993-94.
  - (ii) Annual Report of the Kerala Agro Industries Corporation Limited, Thiruvanthapuram, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in the Library. See No. LT-1086/96]
- (c) (i) Review by the Government of the working of the U.P. State Agro Industrial Corporation Limited, Lucknow, for the year 1992-93.
  - (ii) Annual Report of the U.P. State Agro Industrial Corporation Limited, Lucknow, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (7) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in the Library. See No. LT-1087/96]

- (8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
  - (i) Review by the Government of the working of the National Seeds Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report (Hindi and English versions) of the National Seeds Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1088/96]

- (9) (i) A copy of Annual Report (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1995-96, together with a statement of progress of work of the Report.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1995-96, together with Audit Report thereon and comments of the Board on the Audit Report.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coconut Development Board, Kochi, for the year 1995-96.

[Placed in the Library, See No. LT-1089/96]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1995-96.

[Placed in the Library, See No. LT-1090/96]

**Annual Report and Review by the Government of the working of the Smith Stanistreet Pharmaceuticals Ltd., Calcutta for the year 1995-96 etc.**

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : I beg to lay the following papers on the Table:—

1. A copy of each of the following papers (Hindi and English versions) under Sub-Section (1) of Section 619A of the Companies Act, 1956 :—
- (a) (i) Review by the Government of the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta for the year 1995-96.

- (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1091/96]

- (b) (i) Review by the Government of the working of the Bengal Chemical and Pharmaceuticals Limited for the year 1995-96.
- (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, for the year 1995-96 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1092/96]

- (c) (i) Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 1995-96.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1093/96]

- (d) (i) Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1994-95.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (d) of item (1) above.

[Placed in the Library, See No. LT-1094/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1995-96.

[Placed in the Library, See No. LT-1095/96]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, for the year 1995-96, alongwith Audited Accounts.